

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/68/2017
NAME OF THE PETITIONER : CENTURY OFFSET PRINTERS KERALA PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Rajasekhar VK [9500153344]	Counsel for the Applicant Company.	Rajasekhar
2.	AMBILI. B	Company Prosecutor	Ambili

ORDER

Shri Rajasekhar V K, counsel for the applicant company present. Ms B Ambili, Company Prosecutor, representing the ROC, Kerala, present. Heard the arguments of the petitioners, in part. For continuation of the arguments, time extended at request. Put up on 24.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)